

CC No. 293/19 (old CC NOs. 77/16 & 02/15)
RC No. 219 2013 E 0011
Branch: CBI/EOU-IV/EO-II
CBI Vs. M/s Hindalco Industries Ltd.
U/s. 120-B r/w Section 409/420 IPC & Section 13 (1) (c)/ Sec. 13 (1) (d)
(iii) r/w Sec. 13(2) of PC Act

16.06.2020


Case file taken up today in compliance of circular No. E-3943-4029/DJ/RADC/2020 Dated 13.06.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present case is being taken up today through video conferencing as regular functioning of the Courts at District Courts was suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020 and No.R-77/RG/DHC/2020 dated 15.04.2020, No.R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020 and No.1347/DHC/2020 dated 29.05.2020.

The hearing of the present case is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. DLA Sh. V.K. Sharma, Ld. DLA Sh. Sanjay Kumar and Ld. Senior PP Sh. A.P. Singh for CBI.

It has been stated by Ld. DLA that proceedings in the present


16/06/2020
SHARMA
Special Judge (PC Act) Cbi
Room No. 608, 6th Floor,
Rouse Avenue Court Complex,
New Delhi

matter have already been stayed by Hon'ble Supreme Court.

Matter be accordingly put up on 14.10.2020.

Parashar
(Bharat Parashar)
Special Judge, (PC Act)
Court No. 608
(CBI)/RACC/ND
16.06.2020
BHARAT PARASHAR
Special Judge (PC Act) CBI
Room No. 608, 6th Floor,
Rouse Avenue Court Complex
New Delhi

New CC No. 98/2019 (old CC No. 09/18)
RC NO. 221 2014 E 0009
Branch: CBI EO-III New Delhi
CBI Vs. M/s Topworth Urja & Metals Ltd. & Ors.
U/s. 120-B r/w 420, 465, 468 & 471 IPC

16.06.2020

Case file taken up today in compliance of circular No. E-3943-4029/DJ/RADC/2020 Dated 13.06.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

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The hearing of the present case is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

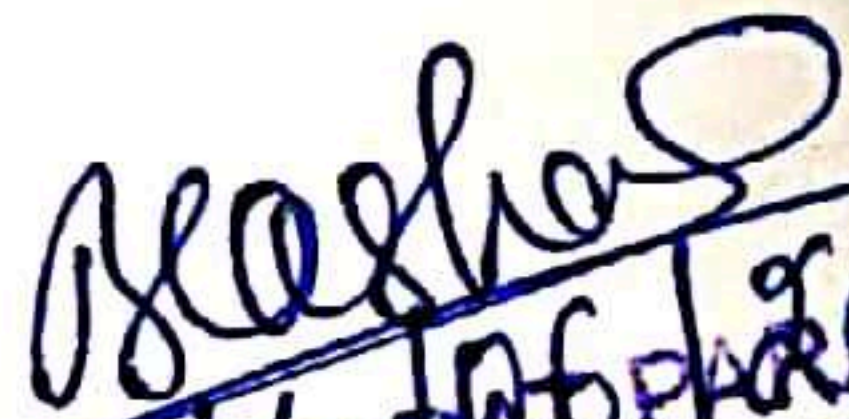
Present: Ld. DLA. Sh. Sanjay Kumar, Ld. DLA Sh. V.K. Sharma and Ld. Senior PP Sh. A.P. Singh for CBI.

None for A-1 M/s Topworth Urja & Metals Ltd.

Ld. Counsel Sh. Pramod Kumar Dubey for A-2 Surendra Champalal Lodha @ Surendra C. Lodha.

Ld. Counsel Sh. Anuj Tiwari for A-3 Anil Kumar Omprakash Nevatia.

Ld. Counsel Sh. Ratnesh Deo for A-4 Swapan Kumar


RATNESH DEO
Special Judge (PC Act) CBI
Room No. 608, 6th Floor,
Rouse Avenue Court Complex
New Delhi

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Mittra @ S.K. Mitra.

None for A-5 Anil Kumar Saxena @ A.K.Saxena.

Ld. Counsel Sh. Ashim Vachher for A-6 Manoj Maheshwari.


Ld. Counsel Sh. Pankaj Kapoor for A-7 Anand Nanad Kishore Sarda.

As oral arguments on the point of charge have already been heard earlier so Ld. Counsels for accused persons seek some time to file written submissions in support of their oral submissions.

Ld. DLA Sh. Sanjay Kumar however submitted that he has already filed the written submissions. He has been however asked to file e-copy thereof on the official email id i.e. readercbicourtroomno.608radc@gmail.com of the court.

Reader has also been asked to contact Id. Counsels for the other parties who could not join today's proceedings.

As prayed, matter be now put up on 06.07.2020 for filing brief written submissions. Ld. Counsels are also directed to supply the soft copy of written submissions to prosecution and to Reader of this Court at their respective email address.


(Bharat Parashar)
Special Judge, (PC Act)
Court No. 608
(CBI)/RACC/NT PARASHAR
16.06.2020
Special Judge (PC Act) CBI
Room No. 608, 6th Floor
Rajendra Avenue Court Complex
New Delhi